

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1118/2020

This the 21st day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Neelam Kumari age 60 years D/o Des Raj W/o Onkar
R/o H.No.315, Near Shiv Mandir, Hari Singh Nagar, Rehari, Jammu.
2. Gayatri Devi age 60 years D/o Shiv Ram W/o Late Suraj Kumar
R/o 67-A Reshamghar Colony, Jammu.Applicants.

(Advocate:- Mr.Narinder Kumar Attri)

Versus

1. State of Jammu and Kashmir and ors.Respondents

(Advocate: Mr.Amit Gupta, AAG.)

**O R D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants seeks permission to withdraw the present O.A.
Permission is granted.

2. Accordingly, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/